

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'G', NEW DELHI**

**BEFORE SH. AMIT SHUKLA, JUDICIALMEMBER
AND
SH.B. R. R. KUMAR, ACCOUNTANT MEMBER**

**ITA No.6356 to 6361 /DEL/2018
Assessment Year: 2010-11 to 2013-14 ,
2015-16 & 2016-17**

DCIT Central Circle- II Gurgaon	Vs	Sudhir Dhingra F-25, Radhey Mohan Drive Bandh Road South West Delhi PAN No.AAFPD 7443K
(APPELLANT)		(RESPONDENT)

**ITA No.5721to 5722/DEL/2018
Assessment Year: 2014-15 & 2016-17**

Sudhir Dhingra F-25, Radhey Mohan Drive Bandh Road South West Delhi PAN No.AAFPD 7443K	Vs	DCIT Central Circle-II Gurgaon
(APPELLANT)		(RESPONDENT)

**ITA No.5728 to 5730/DEL/2018
Assessment Year: 2011-12, 2012-13 & 2013-14**

DCIT Central Circle- II Gurgaon	Vs	Anoop Thatai C/o RRA Tax India, D- 28, South Extension, Part-1,
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		New Delhi PAN No.AAAPT0914G
(APPELLANT)		(RESPONDENT)

Co. No.190/Del/2018
(In ITA No.5730/DEL/2018)
Assessment Year: 2013-14

Anoop Thatai C/o RRA Tax India, D-28, South Extension, Part-1, New Delhi PAN No.AAAPT0914G	Vs	ACIT Central Circle-II Gurgaon
(APPELLANT)		(RESPONDENT)

ITA No.5719/DEL/2018
Assessment Year: 2014-15

Anoop Thatai C/o RRA Tax India, D-28, South Extension, Part-1, New Delhi PAN No.AAAPT0914G	Vs	DCIT Central Circle-II Gurgaon
(APPELLANT)		(RESPONDENT)

ITA No.6362/DEL/2018
Assessment Year: 2015-16

ACIT Central Circle-II Gurgaon	Vs	Anoop Thatai C/o RRA Tax India, D-28, South Extension, Part-1, New Delhi PAN No.AAAPT0914G
(APPELLANT)		(RESPONDENT)

CORRIGENDUM

It is brought to our notice that the assessment years in ITA Nos.5728 to 5730/Del/2018 has been wrongly mentioned as “2013-14 & 2015-16 to 2016-17” in the caption of the order which is a typographical error, whereas the correct assessment years are **“2011-12, 2012-13 & 2013-14”**. Hence, typographical error is ordered to be rectified and in ITA Nos.5728 to 5730/Del/2018 in the caption, the Assessments Years may be read as **“2011-12, 2012-13 & 2013-14”**

Sd/-
(DR. B.R.R. KUMAR)
ACCOUNTANT MEMBER

sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER

Dated the 24th day of January, 2022
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Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.